

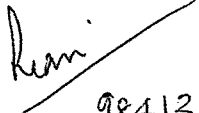
NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(5)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 26.07.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : MA/460/2019  
PETITION NUMBER : CP/193/IB/2018  
NAME OF THE TRANSFEROR : SUNDARESAN NAGARAJAN (RP)  
(P DOT G CONSTRUCTIONS PVT LTD)  
NAME OF THE TRANSFEREE : A VIVEK  
UNDER SECTION : 60 OF IBC

S.No.	Name (in Capital)	Represented by	Signature
	Ravi Rajagopalan	Counsel for R.P Applicant	 98413-51628

**ORDER**

Counsel for the Applicant is present. The **Registry** is directed to issue notice to the Respondent. The Counsel for the Applicant is permitted to send private notice to the Respondent, and file proof of service of notice along with an Affidavit on next date of hearing. Put up on **13.09.2019 at 10.30 A.M.**

MS

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)